

Central Administrative Tribunal  
Patna Bench, Patna.  
[ Circuit Court at Ranchi]

OA 51/877/2018

**Date of Order:- 28.11.2018**

**C O R A M**  
**Hon'ble Shri J. V. Bhairava, Member [ J ]**  
**Hon'le Shri B.V. Sudhakar, Member A)**

Thakur Vijoy Kumar, son of Shri Sheshnag Thakur, Resident of Village-Bhaduma, PO Satbahini, P.S.- Vishrampur, District- Palamau, Jharkhand.  
....Applicant

By Advocate : Shri Pankaj Kumar

Vs.

Union of India through General Manager, East Central Railway, Hazipur and three others.

..... Respondents.

By Advocate : Shri Prabhat Kumar

**O R D E R**  
**(oral)**

**Per J.V. Bairavia, M [ J ] :-** The applicant was removed from service vide order dated 31.10.1985 (Annexure A/1) and aggrieved by this order the applicant has preferred this O.A.

2. It is noticed that the present O.A has been filed on 25.10.2018. The learned counsel for applicant submitted that the applicant was suffering from mental disorder therefore he could not approach this Tribunal within prescribed time limit under the A.T. Rules. It is also noticed that the applicant has neither filed any application for condonation of delay nor explained reason for causing the delay. It is noted that he has filed an

appeal/representation before the Sr. Divisional Mechanical Engineer (D), Eastern Railway, Patratu on 16.04.1996 explaining that due to his sickness he could not take part in departmental proceedings, therefore he requested the concerned authority to reconsider his case on sympathetic ground.

3. It is noticed that the last representation of the applicant was filed on 20.05.2002 so it cannot be said that the applicant was not fit to take appropriate legal recourse from the date of his knowledge. Therefore, we are of the opinion that the applicant failed to explain the genuine reason for the delay of 32 years. Hence; the O.A is dismissed on ground of delay. No costs.

[ B.V. Sudhakar] M [ A ]

[ Jayesh V. Bhairavia] M [ J ]

/mks/

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Shri Pankaj Kumar, I/c for applicant.  
Shri Prabhat Kumar, I/c for respondents.

O.A has been disposed as per oral order in separate sheets.

[ B.V. Sudhakar] M [ A ]

[ Jayesh V. Bhairavia] M [ J ]

/mks/